

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA No. 204 of 1999

Wednesday, this the 7th day of June, 2000

CORAM

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

1. V.K. Sivaraman,  
Postal Assistant,  
Head Post Office, Kottayam. ..Applicant

By Advocate Mrs Mumtaz Shumsuddin

Versus

1. The Post Master General,  
Office of the Post Master General, Cochin.  
2. The Senior Superintendent of Post Offices,  
Kottayam Division, Kottayam.  
3. K.G. Ramakrishnan Nair,  
Postal Assistant,  
Head Post Office, Kottayam. ..Respondents

By Advocate Mr. TC Krishna, ACGSC (represented)

The application having been heard on 7th June 2000,  
the Tribunal on the same day delivered the following:

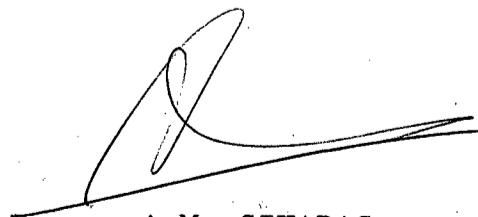
O R D E R

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

None for the applicant. It is submitted by the learned counsel on behalf of the respondents that the Government quarter in question has been allotted to the applicant and the applicant has taken possession of the same and is residing therein. That being so, the Original Application has become infructuous.

3. Accordingly, the Original Application is dismissed as infructuous. No costs.

Wednesday, this the 7th day of June, 2000



A.M. SIVADAS  
JUDICIAL MEMBER

ak.